

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/11	IA 43/17 in TP 32/16	Hearing	397/ 398	Satwant Singh & Anr Vs. Columbia Asia Hospitals P. Ltd. & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<i>Tyler</i> <i>D. Murali</i> <i>T. Sagar Anand</i> <i>9663309318,</i>	<i>R2</i>	<i>Tyler</i>
2.	<i>GOUTHAM. K.V.</i> <i>for.</i> <i>ANUPSSHAM LAW FIRM</i>	<i>Petitioner</i>	<i>Goutham</i>

Counsel for petitioner is present. Counsel for respondent is present. Both the counsels reported that the matter is compromised between the parties and requested time to submit report of compromise.

List it on 01.09.2017.

  
MEMBER (J)

  
MEMBER (T)